

(Mr. Deputy Speaker)

“That leave be granted to introduce a Bill further to amend the Punjab Municipal Act, 1911, as in force in New Delhi.”

The motion was adopted.

SHRI BUTA SINGH : I introduce the Bill.

16.45 hrs.

DELHI DEVELOPMENT (AMEND-
MENT) BILL *

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to move for leave to introduce a Bill
further to amend the Delhi Development Act,
1957.

MR. DEPUTY-SPEAKER : The ques-
tion is :

“That leave be granted to introduce a
Bill further to amend the Delhi Deve-
lopment Act, 1957.”

The motion was adopted.

SHRI BUTA SINGH : I introduce
the Bill.

PUBLIC PREMISES (EVICTION OF
UNAUTHORISED OCCUPANTS)
AMENDMENT BILL*

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to move for leave to introduce a Bill
further to amend the Public Premises (Evi-
ction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to introduce a
Bill further to amend the Public Premi-
ses (Eviction of Unauthorised Occu-
pants) Act, 1971.”

The motion was adopted.

SHRI BUTA SINGH : I introduce
the Bill.

16.46 hrs.

[SHRI R.S. SPARROW *in the Chair*]
MATTERS UNDER RULE 377

(i) *Inordinate delay in providing a coal
berth at Paradip Port.*

**SHRI RASABEHARI BEHERA (Ka-
lahandi) : There has been an inordinate delay
in providing a coal berth at Paradip Port
in Orissa. The Government of India is
making imports of coal through Paradip Port
to meet the requirements of the neighbour-
ing steel plants. The Paradip Port, due to
its locational advantage to the steel plants of
eastern region and coal fields nearby, can
suitably handle coal imports and exports.

To improve the handling of coal at
economical rate, it has been proposed to the
Centre to provide a coal berth at Paradip
exclusively. The Ministry of Shipping &
Transport has made an estimate of Rs. 30
crores for the purpose and has referred the
proposal to the Ministry of Steel for their
consideration. But it is most unfortunate
that the to Ministry of Steel and mines have
not implemented the proposal so far. There-
fore, I request the Ministry of Shipping and
Transport to prevail upon the Ministry of
Steel or the concerned Ministry to see that a
coal berth is provided at Paradip at an early
date.

(ii) *Faulty telephonic Services in
Jammu and Kashmir*

PROF. SAI-FUDDIN SOZ (Baramulla) :
Telephone service in the J. & K. State has

* Published in Gazette of India Extraordinary, Part II section 2, dated 26.8.83.

** The original speech was delivered in Oriya.